

**NATIONAL COMPANY LAW TRIBUNAL**

**NEW DELHI BENCH**

**(IB) 137 (ND)/2018**

**CORAM:**

**PRESENT: DR. V. K. SUBBURAJ  
HON'BLE MEMBER(T)**

**MS. INA MALHOTRA  
HON'BLE MEMBER (J)**

**ATTENDANCE-CUM-ORDER SHEET OF THE HEARING BEFORE NEW DELHI  
BENCH OF THE NATIONAL COMPANY LAW TRIBUNAL ON 28.01.2019**

**NAME OF THE COMPANY: M/s Power2sme Pvt. Ltd. Vs. Uttam Strips Ltd.**

**SECTION OF THE COMPANIES ACT: 8 & 9 of IBC, 2016**

**S.NO. NAME DESIGNATION REPRESENTATION SIGNATURE**

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**For the Petitioner:** Ms. Prachi Johri and Ms. Moulshree Shukla, Advocates

**For the Respondent:** Mr. Abhishek Anand, Mr. Anant A. Pavgi and  
Mr. Tushar Tyagi, Advocates

**ORDER**

CA 54/2019 has been filed by the RP under Section 66 read with 60(5), 43, 45 and 49 of the Code. Notice of the same is accepted by Ld. Counsel appearing for the Ex-Directors. Let reply be filed. The Resolution Plan has been submitted.

To come up on 11<sup>th</sup> February, 2019.



**(V. K. Subburaj)  
Member (T)**



**(Ina Malhotra)  
Member (J)**